

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2016 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.4237/252/HDB/2017
NAME OF THE COMPANY	Aerocon Hyderabad Infra Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Aerocon Hyderabad Infra Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V B S S Prasad	FCS	vbssprasad@gmail.com	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. V.B.S.S. Prasad, learned PCS. Even though the matter is posted for dismissal, office objections have not been complied so far.

Post the case on 17.01.2018.

Member (Technical)

Member (Judicial)